

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 222  
466/252/ND/2020

**IN THE MATTER OF:**

**M/s. Asante Marketing Pvt. Ltd.**

**...APPELLANT**

**Vs.**

**ROC Ministry of Corporate Affairs**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 23.12.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Appellant  
For the ROC  
For the Income Tax Department**

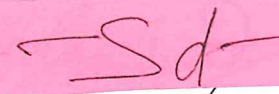
**:Ms. Anuradha Acharya, Advocate.  
:Mr. M. Yadubhushan Rao, AROC.  
:Ms. Easha Kadian, St. Counsel  
along with Mr. Ankit Singh,  
Advocate.**

**ORDER**

Heard the submissions made by the Learned Counsel for the Appellant as well as AROC and also Counsel for the Income Tax Department. Let this matter be posted to 24.12.2020.



**(V.K. Subburaj)  
Member (T)**



**(P.S.N. Prasad)  
Member (J)**